

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5964/2006

(From the judgement and order dated 20/06/2005 in  
of The HIGH COURT OF CALCUTTA)

WPCT No. 215/2005

CHIEF EXECUTIVE OFFICER, N.S.S.O. & ORS.

Petitioner(s)

VERSUS

BISWA BHUSAN NANDI

Respondent(s)

(With prayer for interim relief )

Date: 03/08/2007

This Petition was called on for hearing today.

For Petitioner(s)

Mr. T. Harish Kumar,Adddv.  
Mr. B. Krishna Prasad,Adv.

For Respondent(s)

Mr. D.Bharat Kumar,Adv.  
Mr. Abhijit Sengupta,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Fresh notice by registered post A.D. Dasti service in  
addition is allowed as prayed for.

List the matter on 19.9.2007.

(S.G. SHAH)  
Registrar